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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/16	TP 72/17	For hearing	433( e)	SNJ Synthetics Ltd. Vs Tejkamal Pharmaceutical Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	CHRISTOPHER.E 9844068311	ADVOCATE FOR PETITIONER	
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**ORDER**

Counsel for Petitioner is present. Already an IRP was appointed for Corporate Debtor Company and moratorium order was also passed which is confirmed by the Counsel for Petitioner. Therefore, this Tribunal cannot be proceeded with. Counsel for Petitioner is informed that, the Operational Creditor is directed to pursue his remedy before RP. Since the moratorium order is passed, this case is ordered to be list it on 09/04/2018.

  
**Member (T)**

  
**Member (J)**